

**IN THE COURT OF Principal District Judge, Villupuram
Thiru.K.H. Elavazhagan B.Sc., M.L., Dated: 09.09.2020**

S.No	CrI.M.P.No.	Crime No.	SHO	Result of the Petition
1	CrI.M.P.No. 6261/2020	2666/2020	Gingee	Bail granted
2	CrI.M.P.No. 6262/2020	1727/2020	Marakkanam	Bail granted
3	CrI.M.P.No. 6264/2020	1424/2020	Kedar	Bail granted
4	CrI.M.P.No. 6272/2020	623/2020	PEWing Villupuram	Bail granted
5	CrI.M.P.No. 6273/2020	1662/2020	Villupuram West	Bail petition dismissed
6	CrI.M.P.No. 6276/2020	1817/2020	Villupuram West	Bail petition dismissed
7	CrI.M.P.No. 6286/2020	1143/2020	Brammadesam	At request of P.P. call on 11.09.2020(F)
8	CrI.M.P.No. 6287/2020	1283/2020	Brammadesam	At request of P.P. call on 11.09.2020(F)
9	CrI.M.P.No. 6288/2020	1283/2020	Brammadesam	At request of P.P. call on 11.09.2020(F)
10	CrI.M.P.No. 6289/2020	1454/2020	Valavanur	At request of P.P. call on 11.09.2020(F)
11	CrI.M.P.No. 6290/2020	1462/2020	Valavanur	At request of P.P. call on 11.09.2020(F)
12	CrI.M.P.No. 6292/2020	2058/2020	Kallakurichi	At request of P.P. call on 11.09.2020(F)
13	CrI.M.P.No. 6298/2020	2370/2020	Ulundurpet	At request of P.P. call on 11.09.2020(F)
14	CrI.M.P.No. 6302/2020	100/2019	Thirunavalur	At request of P.P. call on 11.09.2020(F)
15	CrI.M.P.No. 6304/2020	1200/2020	Brammadesam	At request of P.P. call on 11.09.2020(F)
16	CrI.M.P.No. 6306/2020	1926/2020	Kottakuppam	At request of P.P. call on 11.09.2020(F)
17	CrI.M.P.No. 6309/2020	1547/2020	Villupuram Town	No representation call on 10.09.2020
18	CrI.M.P.No. 6323/2020	223/2020	Villupuram Taluk	At request of Petitioner side call on 14.09.2020

19	Crl.M.P.No. 6325/2020	1728/2020	Marakkanam	Bail granted
20	Crl.M.P.No. 6326/2020	1494/2020	Mailam	Bail granted
21	Crl.M.P.No. 6327/2020	1502/2020	Mailam	Bail petition dismissed
22	Crl.M.P.No. 6333/2020	272/2019	Thirunavalur	At request of P.P. call on 11.09.2020(F)
23	Crl.M.P.No. 6341/2020	1015/2020	Kandamangalam	Bail petition dismissed
24	Crl.M.P.No. 6342/2020	1298/2020	Valavanur	Bail petition dismissed
25	Crl.M.P.No. 6343/2020	1399/2020	Valavanur	Bail petition dismissed
26	Crl.M.P.No. 6344/2020	1841/2020	Aurovile	Bail petition dismissed
27	Crl.M.P.No. 6345/2020	1389/2020	Valavanur	Bail petition dismissed
28	Crl.M.P.No. 6351/2020	715/2020	Vellimedupettai	Bail granted
29	Crl.M.P.No. 6352/2020	1841/2020	Aurovile	Bail petition dismissed
30	Crl.M.P.No. 6353/2020	1015/2020	Kandamangalam	Bail petition dismissed
31	Crl.M.P.No. 6354/2020	1298/2020	Valavanur	Bail petition dismissed
32	Crl.M.P.No. 6355/2020	1389/2020	Valavanur	Bail petition dismissed
33	Crl.M.P.No. 6356/2020	1399/2020	Valavanur	Bail petition dismissed
34	Crl.M.P.No. 6357/2020	100/2020	CSCID Villupuram	No representation call on 10.09.2020
35	Crl.M.P.No. 6360/2020	1271/2020	Sankarapuram	Bail granted
36	Crl.M.P.No. 6362/2020	1791/2020	Villupuram Taluk	Bail granted
37	Crl.M.P.No. 6363/2020	1429/2020	Sathiyamangalam	Bail petition dismissed
38	Crl.M.P.No. 6364/2020	1502/2020	Mailam	Bail petition dismissed
39	Crl.M.P.No. 6365/2020	1428/2020	Valavanur	Bail petition dismissed
40	Crl.M.P.No. 6366/2020	1461/2020	Valavanur	At request of Petitioner side call on 11.09.2020
41	Crl.M.P.No. 6367/2020	1800/2020	Villupuram West	Bail granted
42	Crl.M.P.No. 6368/2020	628/2020	Thiruvonnainallur	At request of P.P. call on 10.09.2020
43	Crl.M.P.No. 6369/2020	1117/2020	Ulundurpet	Bail granted
44	Crl.M.P.No. 6370/2020	Not Known	AWPS Tirukoilur	At request of P.P. call on 10.09.2020

45	Crl.M.P.No. 6371/2020	1502/2020	Mailam	Bail petition dismissed
46	Crl.M.P.No. 6372/2020	545/2020	Valavanur	Bail granted
47	Crl.M.P.No. 6373/2020	1239/2020	Valavanur	Bail granted
48	Crl.M.P.No. 6376/2020	1243/2020	Kandamangalam	Bail granted
49	Crl.M.P.No. 6377/2020	Not Known	Valavanur	At request of P.P. call on 10.09.2020

Principal Sessions Judge,
Villupuram

**IN THE COURT OF Principal District Judge, Villupuram
Thiru.K.H. Elavazhagan B.Sc., M.L., Dated: 08.09.2020**

S.No	Crl.M.P.No.	Crime No.	SHO	Result of the Petition
1	Crl.M.P.No. 6098/2020	1762/2020	Villupuram Taluk	Bail granted
2	Crl.M.P.No. 6118/2020	1762/2020	Villupuram Taluk	Bail granted
3	Crl.M.P.No. 6147/2020	1761/2020	Villupuram Taluk	Bail granted
4	Crl.M.P.No. 6216/2020	1290/2020	Chinnasalem	This petition is dismissed as not pressed
5	Crl.M.P.No. 6238/2020	2663/2020	Gingee	Bail granted
6	Crl.M.P.No. 6258/2020	1223/2020	Kandachipuram	Bail granted
7	Crl.M.P.No. 6259/2020	1290/2020	Chinnasalem	Bail granted
8	Crl.M.P.No. 6270/2020	1396/2020	Anandhapuram	Bail granted
9	Crl.M.P.No. 6309/2020	1547/2020	Villupuram Town	No representation call on 09.09.2020
10	Crl.M.P.No. 6327/2020	1502/2020	Mailam	At request of Petitioner side call on 09.09.2020
11	Crl.M.P.No. 6328/2020	1270/2020	Sankarapuram	Bail granted
12	Crl.M.P.No. 6331/2020	280/2019	Periyathachur	This petition is dismissed as not pressed
13	Crl.M.P.No. 6332/2020	1753/2020	Avalurpettai	Bail granted
14	Crl.M.P.No. 6333/2020	272/2019	Thirunavalur	At request of P.P. call on 09.09.2020
15	Crl.M.P.No. 6334/2020	1457/2020	Valavanur	Bail petition dismissed
16	Crl.M.P.No. 6335/2020	354/2020	Vadaponparappi	Bail granted
17	Crl.M.P.No. 6336/2020	2025/2020	Kallakurichi	Bail petition dismissed
18	Crl.M.P.No. 6337/2020	1417/2020	Thiruvennainallur	Bail granted
19	Crl.M.P.No. 6338/2020	2336/2020	Ulundurpet	Bail granted
20	Crl.M.P.No. 6339/2020	109/2020	CSCID Villupuram	Bail petition dismissed
21	Crl.M.P.No. 6340/2020	251/2020	Kariyalur	Bail petition dismissed
22	Crl.M.P.No. 6341/2020	1015/2020	Kandamangalam	At request of Petitioner side call on 09.09.2020
23	Crl.M.P.No. 6342/2020	1298/2020	Valavanur	At request of Petitioner side call on 09.09.2020
24	Crl.M.P.No. 6343/2020	1399/2020	Valavanur	At request of Petitioner side call on 09.09.2020
25	Crl.M.P.No. 6344/2020	1841/2020	Aurovile	At request of Petitioner side call on 09.09.2020
26	Crl.M.P.No. 6345/2020	1389/2020	Valavanur	At request of Petitioner side call on 09.09.2020

27	Crl.M.P.No. 6346/2020	2079/2020	Kallakurichi	Bail granted
28	Crl.M.P.No. 6347/2020	2383/2020	Ulundurpet	Bail granted
29	Crl.M.P.No. 6348/2020	2656/2020	Gingee	Bail petition dismissed
30	Crl.M.P.No. 6349/2020	1296/2020	Brammadesam	Bail granted
31	Crl.M.P.No. 6300/2020	1762/2020	Villupuram Taluk	This petition is dismissed as infractures

Principal Sessions Judge,
Villupuram

**IN THE COURT OF Principal District Judge, Villupuram
Thiru.K.H. Elavazhagan B.Sc., M.L., Dated: 07.09.2020**

S.No	Crl.M.P.No.	Crime No.	SHO	Result of the Petition
1	Crl.M.P.No. 6214/2020	1028/2020	Vadaponparappi	Bail granted
2	Crl.M.P.No. 6215/2020	1275/2020	Chinnasalem	Bail granted
3	Crl.M.P.No. 6225/2020	1275/2020	Chinnasalem	Bail granted
4	Crl.M.P.No. 6226/2020	1145/2020	Rshivandhiyam	Bail granted
5	Crl.M.P.No. 6227/2020	1362/2020	Nallanpillaipetral	Bail granted
6	Crl.M.P.No. 6228/2020	1755/2020	Avalurpettai	Bail granted
7	Crl.M.P.No. 6247/2020	1723/2020	Marakkanam	Bail granted
8	Crl.M.P.No. 6263/2020	299/2020	PEWing Tindivanam	Bail petition dismissed
9	Crl.M.P.No. 6274/2020	1802/2020	Villupuram West	Bail granted
10	Crl.M.P.No. 6275/2020	1803/2020	Villupuram West	Bail granted
11	Crl.M.P.No. 6286/2020	1143/2020	Brammadesam	At request of P.P. call on 09.09.2020
12	Crl.M.P.No. 6287/2020	1283/2020	Brammadesam	At request of P.P. call on 09.09.2020
13	Crl.M.P.No. 6288/2020	1283/2020	Brammadesam	At request of P.P. call on 09.09.2020
14	Crl.M.P.No. 6289/2020	1454/2020	Valavanur	At request of P.P. call on 09.09.2020
15	Crl.M.P.No. 6290/2020	1462/2020	Valavanur	At request of P.P. call on 09.09.2020
16	Crl.M.P.No. 6292/2020	2058/2020	Kallakurichi	At request of P.P. call on 09.09.2020
17	Crl.M.P.No. 6296/2020	1144/2020	Valathy	Bail petition dismissed
18	Crl.M.P.No. 6297/2020	1144/2020	Valathi	Bail petition dismissed
19	Crl.M.P.No. 6298/2020	2370/2020	Ulundurpet	At request of P.P. call on 09.09.2020
20	Crl.M.P.No. 6300/2020	1762/2020	Villupuram Taluk	Counter time extended last chance call on 08.09.2020
21	Crl.M.P.No. 6302/2020	100/2019	Thirunavalur	At request of P.P. call on 09.09.2020
22	Crl.M.P.No. 6304/2020	1200/2020	Brammadesam	At request of P.P. call on 09.09.2020
23	Crl.M.P.No. 6306/2020	1926/2020	Kottakuppam	At request of P.P. call on 09.09.2020
24	Crl.M.P.No. 6307/2020	93/2018	CSCID Villupuram	Bail petition dismissed
25	Crl.M.P.No. 6308/2020	1804/2020	Villupuram West	Bail granted
26	Crl.M.P.No. 6309/2020	1547/2020	Villupuram Town	No representation call on 08.09.2020
27	Crl.M.P.No. 6313/2020	1527/2020	Vanur	Bail petition dismissed
28	Crl.M.P.No. 6314/2020	1224/2020	Kandachipuram	Bail granted

29	Crl.M.P.No. 6315/2020	1225/2020	Kandachipuram	Bail granted
30	Crl.M.P.No. 6316/2020	781/2020	Arakandanallur	Bail granted
31	Crl.M.P.No. 6318/2020	1777/2020	Villupuram West	Bail petition dismissed
32	Crl.M.P.No. 6320/2020	727/2020	Kachirapalayam	Bail granted
33	Crl.M.P.No. 6321/2020	827/2020	Keezhkuppam	Bail petition dismissed
34	Crl.M.P.No. 6322/2020	1758/2020	Villupuram Taluk	Bail granted
35	Crl.M.P.No. 6323/2020	223/2020	Villupuram Taluk	At request of P.P. call on 09.09.2020
36	Crl.M.P.No. 6324/2020	1549/2020	Villupuram Town	Bail petition dismissed
37	Crl.M.P.No. 6327/2020	1502/2020	Mailam	P.P. represented that the injured person is in I.P. At request of petitioners counsel call on 08.09.2020
38	Crl.M.P.No. 6328/2020	1270/2020	Sankarapuram	At request of P.P. call on 08.09.2020
39	Crl.M.P.No. 6329/2020	714/2020	Varanjaram	This petition is dismissed as not pressed.
40	Crl.M.P.No. 6330/2020	559/2012	Kiliyanur	Bail granted

Principal Sessions Judge,
Villupuram

**IN THE COURT OF Principal District Judge, Villupuram
Thiru.K.H. Elavazhagan B.Sc., M.L., Dated: 05.09.2020**

S.No	CrI.M.P.No.	Crime No.	SHO	Result of the Petition
1	CrI.M.P.No. 6163/2020	1408/2020	Thiruvonnainallur	Bail granted
2	CrI.M.P.No. 6184/2020	422/2020	Kariyalur	Bail granted
3	CrI.M.P.No. 6187/2020	1409/2020	Thiruvonnainallur	Bail granted
4	CrI.M.P.No. 6188/2020	1410/2020	Thiruvonnainallur	Bail granted
5	CrI.M.P.No. 6189/2020	1411/2020	Thiruvonnainallur	Bail granted
6	CrI.M.P.No. 6208/2020	2661/2020	Gingee	Bail granted
7	CrI.M.P.No. 6255/2020	779/2020	Arakandanallur	Bail granted
8	CrI.M.P.No. 6257/2020	1551/2020	Villupuram Town	Bail granted
9	CrI.M.P.No. 6263/2020	299/2020	PEWing Tindivanam	No representation call on 07.09.2020
10	CrI.M.P.No. 6280/2020	25/2020	Rshivandhiyam	Bail granted
11	CrI.M.P.No. 6286/2020	1143/2020	Brammadesam	At request of P.P. for submission of citation by 07.09.2020
12	CrI.M.P.No. 6287/2020	1283/2020	Brammadesam	At request of P.P. for submission of citation by 07.09.2020
13	CrI.M.P.No. 6288/2020	1283/2020	Brammadesam	At request of P.P. for submission of citation by 07.09.2020
14	CrI.M.P.No. 6289/2020	1454/2020	Valavanur	At request of P.P. for submission of citation by 07.09.2020
15	CrI.M.P.No. 6290/2020	1462/2020	Valavanur	At request of P.P. for submission of citation by 07.09.2020
16	CrI.M.P.No. 6292/2020	2058/2020	Kallakurichi	At request of P.P. for submission of citation by 07.09.2020
17	CrI.M.P.No. 6295/2020	455/2019	Aurovile	Bail granted
18	CrI.M.P.No. 6296/2020	1144/2020	Valathy	At request of P.P. call on 07.09.2020
19	CrI.M.P.No. 6297/2020	1144/2020	Valathi	At request of P.P. call on 07.09.2020

20	Crl.M.P.No. 6298/2020	2370/2020	Ulundurpet	At request of P.P. for submitting of citation by 07.09.2020
21	Crl.M.P.No. 6299/2020	2117/2020	Kiliyanur	Bail granted
22	Crl.M.P.No. 6300/2020	1762/2020	Villupuram Taluk	At request of P.P. call on 07.09.2020
23	Crl.M.P.No. 6302/2020	100/2019	Thirunavalur	At request of P.P. for submission of citation by 07.09.2020
24	Crl.M.P.No. 6303/2020	2375/2020	Ulundurpet	Bail granted
25	Crl.M.P.No. 6304/2020	1200/2020	Brammadesam	At request of P.P. for submission of citation by 07.09.2020
26	Crl.M.P.No. 6305/2020	979/2020	Olakkur	Bail granted
27	Crl.M.P.No. 6306/2020	1926/2020	Kottakuppam	At request of P.P. for submission of citation by 07.09.2020
28	Crl.M.P.No. 6307/2020	93/2018	CSCID Villupuram	No representation call on 07.09.2020
29	Crl.M.P.No. 6309/2020	1547/2020	Villupuram Town	No representation call on 07.09.2020
30	Crl.M.P.No. 6310/2020	427/2020	Kariyalur	Bail granted
31	Crl.M.P.No. 6311/2020	1978/2020	Kallakurichi	Bail granted
32	Crl.M.P.No. 6312/2020	979/2020	Olakkur	Bail granted
33	Crl.M.P.No. 6313/2020	1527/2020	Vanur	No representation call on 07.09.2020

Principal Sessions Judge,
Villupuram

**IN THE COURT OF Principal District Judge, Villupuram
Thiru.K.H. Elavazhagan B.Sc., M.L., Dated: 04.09.2020**

S.No	Crl.M.P.No.	Crime No.	SHO	Result of the Petition
1	Crl.M.P.No. 5849/2020	1360/2020	Villupuram Taluk	Pending before the Hon'ble High Court, Madras. At request of petitioner call on 11.09.2020
2	Crl.M.P.No. 5850/2020	1360/2020	Villupuram Taluk	Call on Crl.M.P.No.5849/2020 on 11.09.2020
3	Crl.M.P.No. 6138/2020	936/2020	Kachirapalayam	Bail granted
4	Crl.M.P.No. 6162/2020	1967/2020	Kallakurichi	Bail granted
5	Crl.M.P.No. 6178/2020	1799/2020	Villupuram West	Bail granted
6	Crl.M.P.No. 6182/2020	1394/2020	Auroville	Bail granted to 2nd petitioner alone.
7	Crl.M.P.No. 6186/2020	295/2020	PEWing Kallakurichi	Bail granted
8	Crl.M.P.No. 6204/2020	937/2020	Kachirapalayam	Bail granted
9	Crl.M.P.No. 6217/2020	2660/2020	Gingee	Bail granted
10	Crl.M.P.No. 6241/2020	1229/2020	Kandamangalam	Bail granted
11	Crl.M.P.No. 6246/2020	775/2020	Arakandanallur	Bail granted
12	Crl.M.P.No. 6256/2020	1549/2020	Villupuram Town	Bail petition dismissed
13	Crl.M.P.No. 6257/2020	1551/2020	Villupuram Town	No representation call on 05.09.2020
14	Crl.M.P.No. 6260/2020	1752/2020	Avalurpettai	Bail granted
15	Crl.M.P.No. 6263/2020	299/2020	PEWing Tindivanam	No representation call on 05.09.2020
16	Crl.M.P.No. 6265/2020	1867/2020	Kallakurichi	Bail granted
17	Crl.M.P.No. 6266/2020	1749/2020	Avalurpettai	Bail granted
18	Crl.M.P.No. 6267/2020	1145/2020	Valathi	Bail petition dismissed
19	Crl.M.P.No. 6268/2020	103/2020	CSCID Villupuram	Bail petition dismissed
20	Crl.M.P.No. 6269/2020	1429/2020	Sathiyamangalam	Bail petition dismissed
21	Crl.M.P.No. 6271/2020	1728/2020	Marakkanam	Bail granted
22	Crl.M.P.No. 6277/2020	1999/2020	Ulundurpet	Bail petition dismissed
23	Crl.M.P.No. 6278/2020	1868/2020	Auroville	Bail petition dismissed
24	Crl.M.P.No. 6279/2020	1458/2020	Valavanur	Bail granted
25	Crl.M.P.No. 6280/2020	25/2020	Rishivandhiyam	At request of P.P. call on 05.09.2020
26	Crl.M.P.No. 6281/2020	1387/2020	Anandhapuram	Bail granted
27	Crl.M.P.No. 6282/2020	795/2020	Arakandanallur	Bail granted
28	Crl.M.P.No. 6283/2020	789/2020	Kachirapalayam	Bail granted
29	Crl.M.P.No. 6284/2020	765/2020	Varanjaram	Bail granted
30	Crl.M.P.No. 6285/2020	1460/2020	Valavanur	Bail granted
31	Crl.M.P.No. 6286/2020	1143/2020	Brammadesam	At request of P.P. for production of judgment regarding anticipatory bail in M.M. Act of the Hon'ble High Court, Madras by 05.09.2020
32	Crl.M.P.No. 6287/2020	1283/2020	Brammadesam	At request of P.P. for production of judgment regarding anticipatory bail in M.M. Act of the Hon'ble High Court, Madras by 05.09.2020

33	Crl.M.P.No. 6288/2020	1283/2020	Brammadesam	At request of P.P. for production of judgment regarding anticipatory bail in M.M. Act of the Hon'ble High Court, Madras by 05.09.2020
34	Crl.M.P.No. 6289/2020	1454/2020	Valavanur	At request of P.P. for production of judgment regarding anticipatory bail in M.M. Act of the Hon'ble High Court, Madras by 05.09.2020
35	Crl.M.P.No. 6290/2020	1462/2020	Valavanur	At request of P.P. for production of judgment regarding anticipatory bail in M.M. Act of the Hon'ble High Court, Madras by 05.09.2020
36	Crl.M.P.No. 6291/2020	1461/2020	Valavanur	This petition is dismissed as not pressed.
37	Crl.M.P.No. 6292/2020	2058/2020	Kallakurichi	At request of P.P. for production of judgment regarding anticipatory bail in M.M. Act of the Hon'ble High Court, Madras by 05.09.2020
38	Crl.M.P.No. 6293/2020	1296/2020	Mailam	Bail petition dismissed
39	Crl.M.P.No. 6294/2020	2336/2020	Ulundurpet	There is no provision for amending section as per section 362 of Cr.P.C and hence this petition is dismissed and the petitioner is directed to file fresh anticipatory bail application

Principal Sessions Judge,
Villupuram

**IN THE COURT OF Principal District Judge, Villupuram
Thiru.K.H. Elavazhagan B.Sc., M.L., Dated: 03.09.2020**

S.No	CrI.M.P.No.	Crime No.	SHO	Result of the Petition
1	CrI.M.P.No. 5198/2020	1394/2020	Auroville	Bail dismissed
2	CrI.M.P.No. 5445/2020	528/2020	Sankarapuram	Bail dismissed
3	CrI.M.P.No. 5472/2020	1394/2020	Auroville	Bail dismissed
4	CrI.M.P.No. 6019/2020	945/2020	Edaikkal	Bail dismissed
5	CrI.M.P.No. 6072/2020	1445/2020	Valavanur	Bail granted
6	CrI.M.P.No. 6094/2020	1403/2020	Thiruvonnainallur	Bail granted
7	CrI.M.P.No. 6116/2020	Not Known	Arakandanallur	Bail dismissed
8	CrI.M.P.No. 6151/2020	251/2020	Kariyalur	Bail dismissed
9	CrI.M.P.No. 6182/2020	1394/2020	Auroville	No representation call on 04.09.2020
10	CrI.M.P.No. 6199/2020	1532/2020	Kanjanur	Bail granted
11	CrI.M.P.No. 6224/2020	1257/2020	Sankarapuram	Bail granted
12	CrI.M.P.No. 6239/2020	1726/2020	Marakkanam	Bail granted
13	CrI.M.P.No. 6240/2020	57/2020	Kottakuppam	Interim bail order extended till 01.10.2020
14	CrI.M.P.No. 6241/2020	1229/2020	Kandamangalam	No representation call on 04.09.2020
15	CrI.M.P.No. 6242/2020	1800/2020	Villupuram West	Bail dismissed
16	CrI.M.P.No. 6243/2020	1725/2020	Marakkanam	Bail granted
17	CrI.M.P.No. 6244/2020	1716/2020	Marakkanam	Bail granted
18	CrI.M.P.No. 6245/2020	1257/2020	Sankarapuram	Hearing advance in today as per the order of CrI.M.P.6224/2020 and bail granted.
19	CrI.M.P.No. 6248/2020	827/2020	Kottakuppam	Bail dismissed
20	CrI.M.P.No. 6249/2020	1428/2020	Valavanur	Bail dismissed
21	CrI.M.P.No. 6250/2020	1777/2020	Villupuram West	Bail dismissed
22	CrI.M.P.No. 6251/2020	776/2020	Arakandanallur	Bail granted
23	CrI.M.P.No. 6252/2020	1947/2020	Auroville	This petition is dismissed as not pressed.
24	CrI.M.P.No. 6253/2020	1947/2020	Auroville	Bail granted
25	CrI.M.P.No. 6254/2020	1928/2020	Kallakurichi	Bail granted

Principal Sessions Judge,
Villupuram

**IN THE COURT OF Principal District Judge, Villupuram
Thiru.K.H. Elavazhagan B.Sc., M.L., Dated: 02.09.2020**

S.No	Crl.M.P.No.	Crime No.	SHO	Result of the Petition
1	Crl.M.P.No. 5198/2020	1394/2020	Auroville	No representation call on 03.09.2020
2	Crl.M.P.No. 5445/2020	528/2020	Sankarapuram	No representation call on 03.09.2020
3	Crl.M.P.No. 5472/2020	1394/2020	Auroville	No representation call on 03.09.2020
4	Crl.M.P.No. 6019/2020	945/2020	Edaikkal	No representation call on 03.09.2020
5	Crl.M.P.No. 6092/2020	22/2020	DCB Villupuram	Bail dismissed
6	Crl.M.P.No. 6098/2020	1762/2020	Villupuram Taluk	At request of petitioner side call on 08.09.2020
7	Crl.M.P.No. 6116/2020	Not Known	Arakandanallur	No representation call on 03.09.2020
8	Crl.M.P.No. 6117/2020	2656/2020	Gingee	Bail dismissed
9	Crl.M.P.No. 6118/2020	1762/2020	Villupuram Taluk	At request of petitioner side call on 08.09.2020
10	Crl.M.P.No. 6147/2020	1761/2020	Villupuram Taluk	Call with Crl.M.P.6098/2020 on 08.09.2020
11	Crl.M.P.No. 6151/2020	251/2020	Kariyalur	No representation call on 03.09.2020
12	Crl.M.P.No. 6158/2020	2659/2020	Gingee	Bail granted
13	Crl.M.P.No. 6159/2020	1421/2020	Sathiyamangalam	Bail dismissed
14	Crl.M.P.No. 6167/2020	1401/2020	Thiruvannainallur	Bail granted
15	Crl.M.P.No. 6176/2020	300/2020	PEW Tindivanam	Bail granted
16	Crl.M.P.No. 6182/2020	1394/2020	Auroville	No representation call on 03.09.2020
17	Crl.M.P.No. 6193/2020	1392/2020	Thiruvannainallur	Bail granted
18	Crl.M.P.No. 6201/2020	952/2020	Olakkur	Bail granted
19	Crl.M.P.No. 6202/2020	1937/2020	Kottakuppam	Bail granted
20	Crl.M.P.No. 6205/2020	1712/2020	Ulundurpet	Bail dismissed
21	Crl.M.P.No. 6206/2020	2112/2020	Thirunavalur	Bail granted
22	Crl.M.P.No. 6207/2020	1251/2020	Sankarapuram	Bail granted
23	Crl.M.P.No. 6209/2020	1677/2020	Marakkanam	Bail dismissed
24	Crl.M.P.No. 6210/2020	2105/2020	Tindivanam	Bail granted
25	Crl.M.P.No. 6211/2020	257/2019	Roshanai	Ordered to return R.C. Book
26	Crl.M.P.No. 6218/2020	1032/2020	Chinnasalem	Bail dismissed
27	Crl.M.P.No. 6219/2020	1276/2020	Chinnasalem	Bail granted
28	Crl.M.P.No. 6220/2020	1104/2020	Pagandai X Road	Bail granted
29	Crl.M.P.No. 6221/2020	1717/2020	Tindivanam	Bail granted
30	Crl.M.P.No. 6222/2020	2107/2020	Tindivanam	Bail dismissed

31	Crl.M.P.No. 6223/2020	100/2020	CSCID Villupuram	Bail dismissed
32	Crl.M.P.No. 6229/2020	2111/2020	Thirunavalur	Bail granted
33	Crl.M.P.No. 6230/2020	1416/2020	Thiruvonnainallur	Bail granted
34	Crl.M.P.No. 6231/2020	1418/2020	Thiruvonnainallur	Bail granted
35	Crl.M.P.No. 6232/2020	1419/2020	Thiruvonnainallur	Bail granted
36	Crl.M.P.No. 6233/2020	1345/2020	Manalurpet	Bail granted
37	Crl.M.P.No. 6234/2020	1756/2020	Avalurpettai	Bail granted
38	Crl.M.P.No. 6235/2020	1126/2020	Kanai	Bail granted
39	Crl.M.P.No. 6212/2020	22/2020	DCB Villupuram	This petition is allowed
40	Crl.M.P.No. 6213/2020	22/2020	DCB Villupuram	This petition is dismissed since already intervenor petition filed on 26.08.2020

Principal Sessions Judge,
Villupuram

**IN THE COURT OF Principal District Judge, Villupuram
Thiru.K.H. Elavazhagan B.Sc., M.L., Dated: 01.09.2020**

S.No	Crl.M.P.No.	Crime No.	SHO	Result of the Petition
1	Crl.M.P.No. 5198/2020	1394/2020	Auroville	No representation call on 02.09.2020
2	Crl.M.P.No. 5445/2020	528/2020	Sankarapuram	No representation call on 02.09.2020
3	Crl.M.P.No. 5472/2020	1394/2020	Auroville	No representation call on 02.09.2020
4	Crl.M.P.No. 6019/2020	945/2020	Edaikkal	No representation call on 02.09.2020
5	Crl.M.P.No. 6076/2020	634/2020	Varanjaram	Bail dismissed
6	Crl.M.P.No. 6091/2020	1748/2020	Avalurpet	Bail granted
7	Crl.M.P.No. 6109/2020	299/2020	PEWing Tindivanam	Bail dismissed
8	Crl.M.P.No. 6115/2020	1758/2020	Villupuram Taluk	Bail dismissed
9	Crl.M.P.No. 6116/2020	Not Known	Arakandanallur	No representation call on 02.09.2020
10	Crl.M.P.No. 6117/2020	2656/2020	Gingee	At request of P.P. call on 02.09.2020
11	Crl.M.P.No. 6119/2020	1999/2020	Ulundurpet	Bail dismissed
12	Crl.M.P.No. 6129/2020	1841/2020	Auroville	Bail dismissed
13	Crl.M.P.No. 6140/2020	251/2020	Kiliyanur	Bail dismissed
14	Crl.M.P.No. 6142/2020	05/2020	FRO Kallakurichi	This petition is dismissed as not pressed.
15	Crl.M.P.No. 6143/2020	09/2020	FRO Ulundurpet	This petition is dismissed as not pressed.
16	Crl.M.P.No. 6146/2020	162/2020	PEWing Ulundurpet	This petition is dismissed as not pressed.
17	Crl.M.P.No. 6150/2020	17/2020	DCB Villupuram	Bail dismissed
18	Crl.M.P.No. 6151/2020	251/2020	Kariyalur	No representation call on 02.09.2020
19	Crl.M.P.No. 6159/2020	1421/2020	Sathiyamangalam	No representation call on 02.09.2020
20	Crl.M.P.No. 6164/2020	299/2020	PEWing Tindivanam	Bail dismissed
21	Crl.M.P.No. 6165/2020	299/2020	PEWing Tindivanam	Bail dismissed
22	Crl.M.P.No. 6167/2020	1401/2020	Thiruvonnainallur	No representation call on 02.09.2020
23	Crl.M.P.No. 6172/2020	1999/2020	Ulundurpet	Bail dismissed
24	Crl.M.P.No. 6173/2020	698/2020	Kanai	Bail granted
25	Crl.M.P.No. 6174/2020	2104/2020	Vikravandi	Bail granted
26	Crl.M.P.No. 6177/2020	1972/2020	Kiliyanur	Bail granted
27	Crl.M.P.No. 6179/2020	2269/2020	Ulundurpet	Bail granted

28	CrI.M.P.No. 6180/2020	535/2020	Valavanur	Interim Bail extended till 01.10.2020
29	CrI.M.P.No. 6181/2020	535/2020	Valavanur	Interim Bail extended till 01.10.2020
30	CrI.M.P.No. 6182/2020	1394/2020	Aurovile	No representation call on 02.09.2020
31	CrI.M.P.No. 6183/2020	1549/2020	Villupuram Town	Bail granted to 2nd petitioner alone.
32	CrI.M.P.No. 6185/2020	1223/2020	Chinnasalem	This petition is dismissed as not pressed.
33	CrI.M.P.No. 6190/2020	1230/2020	Chinnasalem	Bail granted
34	CrI.M.P.No. 6191/2020	938/2020	Kachirapalayam	This petition is dismissed as not pressed.
35	CrI.M.P.No. 6192/2020	938/2020	Kachirapalayam	Bail granted
36	CrI.M.P.No. 6193/2020	1392/2020	Thiruvonnainallur	No representation call on 02.09.2020
37	CrI.M.P.No. 6194/2020	2284/2020	Ulundurpet	Bail granted
38	CrI.M.P.No. 6195/2020	2336/2020	Ulundurpet	Bail granted
39	CrI.M.P.No. 6196/2020	1292/2020	Manalurpet	Bail granted
40	CrI.M.P.No. 6197/2020	1438/2020	Tirukoilur	Bail granted
41	CrI.M.P.No. 6198/2020	1527/2020	Vanur	Bail dismissed
42	CrI.M.P.No. 6199/2020	1532/2020	Kanjanur	P.P. representation that I.P. call on 03.09.2020
43	CrI.M.P.No. 6200/2020	06/2020	AWPS Kottakuppam	Interim Bail extended till 01.10.2020
44	CrI.M.P.No. 6203/2020	1254/2020	Sankarapuram	Bail granted

Principal Sessions Judge,
Villupuram